

**The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde):** (a) The total requirement of sugar in Kerala during the sugar year 1965-66 (Nov. 65 to Oct. 66) on the basis of quotas allotted to it is estimated around 97,000 tonnes whereas the sugar produced in Kerala during 1965-66 season (upto 7th April, 1966) has been 18444 tonnes.

(b) The three existing sugar factories in Kerala are normally expected to produce annually about thirty-one thousand tonnes of sugar. There are little prospects of any substantial increase in production at present.

#### Pisciculture

3913. **Shri Mohammed Koya:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to refer to reply given to Unstarred Question No. 2132 on the 15th March, 1966 and state the State-wise break up of assistance, in terms of its value, made available under the Applied Nutrition Programme of the United Nations International Children, Emergency Fund during the Third Five Year Plan for pisciculture?

**The Deputy Minister of Food, Agriculture, Community Development and Cooperation (Shri Shinde):** The State-wise break up of assistance, in terms of its value, made available under the Applied Nutrition Programme by the United Nations Children's Fund (UNICEF) during the Third Five Year Plan for pisciculture is given in the statement laid on the Table of the House. [placed in Library. See No. LT-6074/66].

#### Orange Cultivation in Kerala

3914. **Shri Mohammed Koya:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether Government are aware that the orange cultivation in

Kerala is almost annihilated due to diseases; and

(b) the steps taken by Government to prevent this destruction?

**The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra):** (a) The Government of India have no information.

(b) The Government of India are finding out from the State Government.

#### Excise Duty on Sugar Production

3915. **Shri Reddiar:**  
**Shri M. Malaichami:**  
**Shri V. G. Naidu:**

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the amount of rebate in Excise duty on production of sugar during 1963-64 and 1964-65 seasons;

(b) how the amount was utilised or how it is to be utilised; and

(c) what portion of it would be passed on to the growers?

**The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde):** (a) The amount of rebate in Excise duty on excess production of sugar during 1963-64 season was Rs. 3.04 crores and in 1964-65 season, it is estimated at Rs. 7.7 crores.

(b) and (c). The rebate in excise duty was given as an incentive to the sugar industry to maximise production of sugar and to compensate them for low recovery obtained in the early and late parts of the season and for additional costs incurred on collection of increased quantities of sugarcane. There was no condition for any part of the rebate in excise duty being passed on to the sugarcane growers as such.